

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4936
ANSWERED ON:02.09.2011
SMUGGLING OF CHINESE FIRE CRACKERS
Tagore Shri Manicka

Will the Minister of FINANCE be pleased to state:

- (a) whether Chinese made fire-crackers are being smuggled illegally into India in large quantities;
- (b) if so, the details thereof and channels through which the fire-crackers are reaching the Indian markets
- (c) whether any cases have been registered in this regard;
- (d) if so, the details thereof for the last three years; and
- (e) the action taken by the Government to stop such illegal smuggling?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALWNIMANICKAM)

- (a) No, Sir. The number of cases booked by Customs Department and value/ Customs duty involved therein is not large.
- (b),(c) and (d): The details of only two cases registered by the Customs Department during the last three years and current year (upto July, 2011) and modus operandi noticed therein are enclosed as 'ANNEXURE'.
- (e) Action under the provisions of the Customs Act, 1962 has been initiated against the offenders involved in such smuggling. All Customs field formations have also been sensitized and alerted to prevent such smuggling of Chinese made fire crackers into the country.